



2026:DHC:2376-DB



\$~1

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ RFA(COMM) 387/2025, CM APPL. 42614/2025 & CM APPL.
42616/2025

KARNI LUBRICANT & ANR.Appellants
Through: Ms. Akshita Gethe, Adv.

versus

PRAVEEN MALHOTRA & ANR.Respondents
Through:

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

% **20.03.2026**

C. HARI SHANKAR, J.

1. Ms. Akshita Gethe appears and submits that Appellant 2 in this appeal has expired during the pendency of these proceedings and that she has no further instructions from the Appellant.

2. She accordingly seeks leave to withdraw the appeal. The appeal is disposed of as withdrawn.

C.HARI SHANKAR, J

OM PRAKASH SHUKLA, J

MARCH 20, 2026/AR